



CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA

OA No. 39 of 2013

Dated of order: 30.03.2016

PRESENT:

THE HON'BLE MR. JUSTICE V.C.GUPTA, JUDICIAL MEMBER  
THE HON'BLE MS. JAYA DAS GUPTA, ADMINISTRATIVE MEMBER

MS.JAYA MAJHI  
V/S  
S.E.RLY

For the Applicant :None  
For the Respondents :Mr.P.Prasad, Counsel

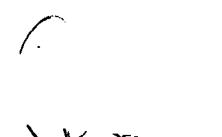
ORDER

JUSTICE V.C.GUPTA, JM:

Heard learned counsel for the Respondents. None is present for the Applicant. It has been informed by the learned counsel for the respondents that the sole applicant has expired. Hence this petition stand abated. However, there is nothing on record that the sole applicant has expired. However, since none is present for the applicant this OA is dismissed for non prosecution.

No costs.

(Jaya Das Gupta)  
Admn. Member

  
(Justice V.C.Gupta)  
Judicial Member